

(b) Ministry of Rural Areas and Employment

- (1) Desert Development Programme (DDP).
- (2) Drought Prone Areas Programme (DPAP).
- (3) Jawahar Rojgar Yojana.
- (4) Integrated Wastelands Development Projects Scheme.
- (5) Employment Assurance Scheme.

(c) Ministry of Agriculture

- (1) Soil Conservation in the Catchment of River Valley Projects.
- (2) Integrated Watershed Management in the catchments of Flood Prone Rivers of Indo-Gangetic basin.

Education to Poor Sections of Society

5678. SHRI MITRASEN YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to take any steps to make available employment oriented education particularly technical education to the children belonging to the poor sections of society;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) Technical Education is mostly job oriented. Under the scheme of Community Polytechnics, training is specially geared to the needs of the unemployed/Under employed youths, school/college drops-outs, the under-privileged and disadvantaged including women, minorities and the weaker sections of the society. At the degree and diploma level, admissions to Technical Education programmes are made generally through Entrance Examination. Several Central Government Institutions also provide merit-cum-means scholarships for the poorer sections of the society. Nationalised Bank also consider loan facilities for students in technical institutions.

[English]

Portrayal of Women on Doordarshan

5679. SHRI CHETAN CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to telecast more women oriented programmes;

(b) if so, the details thereof;

(c) whether guidelines regarding positive portrayal of women have been finalised;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Doordarshan telecasts a large number of programmes on women oriented themes on the National Network and also from Regional Networks. If further proposals are received, they will be considered on merit.

(c) and (d) Doordarshan Code and the Code for Commercial Advertising for Doordarshan already contain guidelines on portrayal of women. These guidelines *inter alia* stipulate that women must not be portrayed in a manner that emphasises passive, submissive qualities and encourages them to play a subordinate, secondary role in the family and society. Rather Doordarshan shows women in a positive manner and programmes on empowering women are also telecast on Doordarshan to create healthy environment.

(e) Does not arise.

Exchange of Constituencies

5680. SHRI N.K. PREMCHANDRAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government have taken any decision to exchange the reserved constituencies with the general in the next elections; and

(b) if so, the norms proposed to be adopted for such exchanges?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No, Sir.

(b) Does not arise.

Doordarshan Production Centre

5681. SHRI MANJUNATH AYANUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received representation to set up a Doordarshan Production Centre at Shimoga in Karnataka; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Yes, Sir. There is no approved scheme, at present, for the establishment of Doordarshan Production Centre at Shimoga. Such matters are now within the purview of Prasar Bharati to decide upon new Production Centres.

Ban on Private Tuitions

5682. SHRI SURENDRA PRASAD YADAV (JAHANABAD): Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the name of the States where private tuitions by the teachers of colleges and universities have been prohibited;

(b) the respective years from which such restrictions have been imposed in various States and also the details

of relaxations, if any, allowed in this regard in various States; and

(c) the details of the provisions made to ensure strict compliance of the provisions in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Scheme for Tribal Children in Sports

5683. SHRI VIJAY SINGH SOY:
SHRI ANANT KUMAR HEGDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are considering any schemes for the training and participation of Tribal children in sports;

(b) if so, the details thereof for the last three years; and

(c) whether the Government are continuing the schemes for the development of Siddhis of North Canara in Karnataka in sports?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Sports Authority of India is already implementing Special Area Games Schemes (SAG) under which talented children, mostly from tribal, hilly and coastal areas are trained. Details of the SAG trainees who are being trained at different Sports Authority of India SAG Centres may be seen in the enclosed Statement.

(c) Yes, Sir. Talented Children selected from Siddhi community are being provided training facilities in SAI Training Centres in the Southern Region at Medikeri, Dharwad and Bangalore.